

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/24434/2026 ARBP/31/2026	SURESH CHAND JAIN VS M/S. OM ENGINEERS FABRICATORS	SREEJIT MOHANTY VS	// (//
2	D-BLAPL/16469/2026 BLAPL/5681/2026	KOLEKA PURUNDRA TEYAN @ PURENDAR KULESIKA VS STATE OF ODISHA	SK. ZAFARULLA VS	BANDHUGOAN /54 /2024 A.D.J.,KORAPUT(Koraput) CT/0000138/2024
3	D-BLAPL/16473/2026 BLAPL/5682/2026	SK. AFZAL @ SEK AFJAL VS STATE OF ODISHA	SK. ZAFARULLA VS	GORUMOHISANI /42 /2025 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000037/2025
4	D-BLAPL/16475/2026 BLAPL/5683/2026	DHANESWAR NAYAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	JHIRPANI P.S. /61 /2026 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000652/2026
5	D-BLAPL/14836/2026 BLAPL/5684/2026	DAYA RAM VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	//0 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000007/2026
6	D-BLAPL/13869/2026 BLAPL/5685/2026	DROUPADI MAJHI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	JODAPADAR /202 /2025 1ST A.D.J., PURI(Puri) ST/0000014/2026
7	D-BLAPL/16485/2026 BLAPL/5686/2026	PRITIPRAVA PRIYADARSHINI KHILAR @ CHINU VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	JAJPUR TOWN /142 /2026 S.D.J.M.,JAJPUR(Jajapur) CT/0000807/2026
8	D-BLAPL/15515/2026 BLAPL/5687/2026	BUDRA KIRSANI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI /545 /2023 CIVIL JUDGE(S.D.) CUM A.S.J.(W.C.),MAHANGIRI CT/0000178/2023
9	D-BLAPL/15904/2026 BLAPL/5688/2026	CHANDAN ROUT @ PINTU VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CUTTACK SADAR /258 /2026 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000559/2026
10	D-BLAPL/16486/2026 BLAPL/5689/2026	PRASANTA KUMAR SAHOO @ DORA VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /140 /2026 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000002/2026
11	D-BLAPL/16084/2026 BLAPL/5690/2026	BHAGIA @ BHAGABAN DAS VS STATE OF ODISHA	BHARAT JALLI VS	BANAPUR P.S. /170 /2026 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000319/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/16497/2026 BLAPL/5691/2026	RANJAN BEHERA @ SUKUTA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	PURI GRPS /4 /2022 1ST A.D.J., PURI(Puri) ST/0000048/2022
13	D-BLAPL/16498/2026 BLAPL/5692/2026	MADHUSUDAN BEHERA @ MADHU VS STATE OF ODISHA	BISWAJIT MOHANTY VS	NIMAKHANDI /77 /2026 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000510/2026
14	D-BLAPL/16499/2026 BLAPL/5693/2026	BALARAM PATTANAYAK VS STATE OF ODISHA	PRANAYA SWAIN VS	//0 SPECIAL JUDGE,CHATRAPUR(Ganjam) 2(A)CC/000008/2023
15	D-BLAPL/16379/2026 BLAPL/5694/2026	SUBRAT NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /536 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000925/2026
16	D-BLAPL/16383/2026 BLAPL/5695/2026	SATYA @ SATYABAN SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH SADAR /319 /2025 A.D.J.,BARGARH(Bargarh) CT/0000013/2026
17	D-BLAPL/16500/2026 BLAPL/5696/2026	VINOD KUMAR RAY VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000158/2025
18	D-BLAPL/16389/2026 BLAPL/5697/2026	SILU @ PURNANANDA SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /213 /2026 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000006/2026
19	D-BLAPL/16410/2026 BLAPL/5698/2026	NATHA DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIMAKHANDI /217 /2023 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP ST/0000102/2024
20	D-BLAPL/16420/2026 BLAPL/5699/2026	SOUMYA RANJAN CHOUDHURY VS STATE OF ODISHA	KASHINATH PATTANAIK VS	PHULBANI SADAR /34 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000068/2026
21	D-BLAPL/16537/2026 BLAPL/5700/2026	KANHA @ KESHAB @ KESABA BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NACHUNI /169 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000089/2026
22	D-BLAPL/16553/2026 BLAPL/5701/2026	AVADHA KISHOR BHARTI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	//0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000007/2026
23	D-BLAPL/16441/2026	ABDUL KHALIK	MANOJ KUMAR PANDA	//0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/5702/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000009/2026
24	D-BLAPL/16445/2026 BLAPL/5703/2026	DIPAK JHA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CHAULIAGANJA /334 /2022 C.J.M.,CUTTACK(Cuttack) ST/0000264/2023
25	D-BLAPL/16457/2026 BLAPL/5704/2026	BULU BADATIYA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIKIA /60 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000135/2026
26	D-BLAPL/16610/2026 BLAPL/5705/2026	TRINATH BEHERA @ TINU VS STATE OF ODISHA	RAKESH KUMAR DAS VS	BAREIPALI /195 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000138/2025
27	D-BLAPL/16464/2026 BLAPL/5706/2026	KRUSHNA BEHERA @ BAGA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIKIA /54 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000128/2026
28	D-BLAPL/14378/2026 BLAPL/5707/2026	DURGA KANTA MAHALA @ DURGAKANTA MAHALA VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	CYBER CRIME AND ECONOMIC OFFENSE S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA CT/0001233/2025
29	D-BLAPL/14630/2026 BLAPL/5708/2026	SAMBHU MUKHI VS STATE OF ODISHA	KULDEEP MOHANTY VS	// SPECIAL JUDGE,BARIPADA(Mayurbhanj) 2(A)CC/0000003/2025
30	D-BLAPL/16644/2026 BLAPL/5709/2026	MANAS MALLICK VS STATE OF ODISHA	SANJIT MISHRA VS	DHAULI PS /219 /2024 A.D.J.,BHUBANESWAR(Khordha) TR/0000244/2026
31	D-BLAPL/15719/2026 BLAPL/5710/2026	SARPESH DAS VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	KHETRARAJPUR /62 /2026 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000033/2026
32	D-BLAPL/16145/2026 BLAPL/5711/2026	OMKAR MAJHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NARLA /94 /2026 J.M.F.C.,MADANPUR-RAMPUR(Kalahandi) CT/0000192/2026
33	D-BLAPL/16655/2026 BLAPL/5712/2026	LAXMIDHAR SAHOO VS STATE OF ODISHA	SOMANATH MITRA VS	//0 2ND A.D.J.,CUTTACK(Cuttack) 2(A)CC/0000020/2026
34	D-BLAPL/14801/2026 BLAPL/5713/2026	RAKESH KUMAR DASH VS	ASWINI SAHOO VS	NAYAPALLI P.S. /724 /2025 AD-HOC A.D.J.(FTSC-II),BHUBANESWAR

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/06/2026

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35	D-BLAPL/13112/2026 BLAPL/5714/2026	STATE OF ODISHA SRIKANT KUMAR SAHOO VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	TR/0000742/2025 BHADRAK RURAL /621 /2023 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000048/2024
36	D-BLAPL/16501/2026 BLAPL/5715/2026	AKASH KUMAR DASH VS STATE OF ODISHA	ABHIJIT DAS VS	TALABANIA /50 /2026 S.D.J.M.,PURI(Puri) GR/0000235/2026
37	D-BLAPL/12492/2026 BLAPL/5716/2026	RAJA MAHALIK VS STATE OF ODISHA	HIMANSU SEKHAR PRADHAN VS	CHANDABALI /420 /2025 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000171/2025
38	D-CMP/23837/2026 CMP/941/2026	SUPERINTENDING ENGINEER, KENDRAPADA R AND B DIVISION VS KALPATARU MOHANTY	SWAYAMBHU MISHRA,A.S.C VS	// SR CIVIL JUDGE (COMMERCIAL COUR EP/0000197/2012
39	D-CMP/24866/2026 CMP/942/2026	AFSANA BIBI VS GOLAM RUB KHAN	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa IA/0000165/2026
40	D-CMP/24967/2026 CMP/943/2026	JHARI DALEI VS NARENDRA KUMAR SAHOO	PANCHANAN PANIGRAHI VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jag EC/0000002/2026
41	D-CMP/25525/2026 CMP/944/2026	BABAJI CHARAN SAHOO VS GOVT. OF ODISHA	SUBASH CHANDRA RATH VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh IA/0000002/2026
42	D-CMP/24204/2026 CMP/945/2026	BAISHNAB CHARAN OJHA VS SANKUTALA OJHA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0001298/2023
43	D-CMP/23871/2026 CMP/946/2026	KANAK ROUT@KANAKLATA ROUT VS SWARNALATA PRUSTY	AKSHAYA KUMAR PANDEY VS	// 2ND ADDL. CIVIL JUDGE(S.D.),PURI(Pur CS/0000395/2023
44	D-CONTC/16398/2026 CONTC/3290/2026	RAGHUNATH PALEI VS VISHAL SINGH,IAS	ADV. VS	// () //
45	D-CONTC/19100/2026 CONTC/3291/2026	TULASI BISWAL VS SUBHA SARMA, IAS	ADV. VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-CONTC/23699/2026 CONTC/3292/2026	P.RAJESH REDDY VS DHIRENDRANATH BARIK, SENIOR SUPERINTENDENT, CIRCLE JAIL, BERHAMPUR	ADV. VS	// 0
47	D-CONTC/25109/2026 CONTC/3293/2026	SARAT KUMAR BHOI VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0
48	D-CONTC/25113/2026 CONTC/3294/2026	SUBHARNSU SEKHAR PATTNAIK VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0
49	D-CONTC/25115/2026 CONTC/3295/2026	SATYABADI MAHARANA VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0
50	D-CONTC/25129/2026 CONTC/3296/2026	AMITAV MISHRA VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0
51	D-CONTC/25135/2026 CONTC/3297/2026	GUNUM PATTANAYAK VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0
52	D-CONTC/17369/2026 CONTC/3298/2026	TULSA SAHU VS SHUBHA SARMA, IAS, SECRETARY WATER RESOURCES DEPT.	ADV. VS	// 0
53	D-CONTC/17374/2026 CONTC/3299/2026	GOURA HARIJAN VS SHUBHA SARMA, IAS, SECRETARY WATER RESOURCES DEPT.	ADV. VS	// 0
54	D-CONTC/17437/2026 CONTC/3300/2026	SAROJ KUMAR PADHY VS SANJAY KUMAR SINGH, IAS	ADV. VS	// 0
55	D-CONTC/17493/2026 CONTC/3301/2026	MANOJ KUMAR SAHOO VS DEBENDRA NATH DALAI,DEPUTY DIRECTOR OF MINES, TALCHER	ADV. VS	// 0
56	D-CONTC/18245/2026 CONTC/3302/2026	DALIMBA SAHOO VS SOVA SHARMA, I.A.S.	ADV. VS	// 0
57	D-CONTC/21653/2026	KRUSHNA CHANDRA MAHAPATRA	ADV	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/3303/2026	VS NARMADA GANTHIA,OAS, DISTRICT REGISTRAR,KORAPUT	VS	() //
58	D-CONTC/23629/2026 CONTC/3304/2026	SAPHIRUDDIN @ KATAKHAN VS GYANA RANJAN SAHOO, IIC OF BHOGRAI POLICE STATION, BALASORE	ARUN KUMAR BEHERA VS	// ()
59	D-CONTR/16857/2026 CONTR/9/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT,CUTTACK VS DR. SUBASH MOHAPATRA	ADV VS	LALBAG /387 /2025 ()
60	D-CRLA/13158/2026 CRLA/480/2026	NABAKISHORE MAHAKUD VS STATE OF ODISHA	SAMAPIKA MISHRA VS	// NAYAKOT /12 /2022
61	D-CRLA/13844/2026 CRLA/481/2026	SALIL AGARWALLA VS STATE OF ODISHA(VIG.)	TARA PRASAD MOHAPATRA VS	DISTRICT & SESSIONS JUDGE,KEONJHAR ST/0000046/2022
62	D-CRLMA/15575/2026 CRLMA/61/2026	NARCOTICS CONTROL BUREAU(NCB),BHUBANESWAR ZONE VS RIPUN PRADHAN	JNYANANANDA PANDA, C.G.C. VS	BALASORE VIGILANCE /34 /2012 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000031/2012
63	D-CRLMA/12751/2026 CRLMA/62/2026	SOUMYA RANJAN SAMANTARAY VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	NCB BHUBANESWAR /6 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000061/2024
64	D-CRLMC/15929/2026 CRLMC/1818/2026	CHARULATA @ TARULATA MANADHATA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	//0 1ST A.D.J., CUTTACK(Cuttack) CRMC/0000061/2025
65	D-CRLMC/16077/2026 CRLMC/1819/2026	SK. AMIR VS STATE OF ODISHA	KULDEEP MOHANTY VS	MAHILA P.S.(BBSR) /84 /2019 S.D.J.M.,BHUBANESWAR(Khordha) CT/0003569/2019
66	D-CRLMC/16419/2026 CRLMC/1820/2026	SAMIM AHAMMED VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALASORE SADAR /122 /2018 J.M.F.C.,BALASORE(CITY)(Baleshwar) CT/0001009/2018
67	D-CRLMC/15472/2026 CRLMC/1821/2026	SWARAJ PADHI VS STATE OF ODISHA	PRATYUSHA NAIDU VS	CYBER CRIME AND E.O, BALASORE /1 S.D.J.M.,BALASORE(Baleshwar) CT/0000001/2022
68	D-CRLMC/16539/2026 CRLMC/1822/2026	SUSANTA BEHERA VS	MANORANJAN ACHARYA VS	MALGODOWN /73 /2026 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000184/2026
				NAYAGARH /100 /2014 ASST. SESSION JUDGE(WOMENS COURT)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CRLMC/16396/2026 CRLMC/1823/2026	STATE OF ODISHA TUNA @ SK.SULTAN VS	KULDEEP MOHANTY VS	ST/0000141/2017 BALASORE TOWN /169 /2011 S.D.J.M.,BALASORE(Baleshwar) CT/0001241/2011
70	D-CRLMC/15235/2026 CRLMC/1824/2026	STATE OF ODISHA BISHNU PRASAD SAHU VS	SOUBHAGYA KUMAR DASH VS	DIGAPAHANDI /127 /2010 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001184/2010
71	D-CRLMC/16170/2026 CRLMC/1825/2026	STATE OF ODISHA MANJAY CHOUHAN@MANJIT CHOUAN@MANJE VS	SOUMYA RANJAN DAS VS	BRAHMANITARANG /45 /2020 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000006/2021
72	D-CRLMC/15752/2026 CRLMC/1826/2026	STATE OF ODISHA MANOJ KUMAR NANDA VS	HEMANT KUMAR MUND VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH ICC/0000014/2022
73	D-CRLMC/16232/2026 CRLMC/1827/2026	LIONS VOCATIONAL PUBLIC SCHOOL, PATNAGARH PRABHU PRASAD SETHI VS	LAXMINARAYAN RAYATSINGH VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK J.M.F.C,CUTTACK(Cuttack) GR/0000959/2025
74	D-CRLMC/16339/2026 CRLMC/1828/2026	STATE OF ODISHA SWARNALATA SATPATHY VS	DEBI PRASAD PATTNAIK VS	INFOCITY PS /684 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0002330/2025
75	D-CRLMC/16512/2026 CRLMC/1829/2026	STATE OF ODISHA SARITA PAIKARAY VS	SOUMYA JYOTI BISWAL VS	EOW,BHUBANESWAR /8 /2026 PRESIDING OFFICER, DESIGNATED COURT CT/0000005/2025
76	D-CRLMC/16400/2026 CRLMC/1830/2026	STATE OF ODISHA JAVED HASSAN VS	SOUMYA RANJAN DAS VS	PLANTSITE /355 /2019 S.D.J.M.,(PANPOSH), ROURKELA(Sundargarh) GR/0001902/2019
77	D-CRLMC/14740/2026 CRLMC/1831/2026	STATE OF ODISHA SANGEETA SAHOO@SANGEETA SWAIN VS	BIJAYA KUMAR ROUSTRAY VS	/ /0 JUDGE FAMILY COURT,CUTTACK(Cuttack) CMA/0000032/2025
78	D-CRLMC/15383/2026 CRLMC/1832/2026	SAROJ KUMAR SAHOO KALIA DAS VS	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /113 /2014 A.D.J.,CHATRAPUR(Ganjam) ST/0000013/2016
79	D-CRLMC/16269/2026 CRLMC/1833/2026	STATE OF ODISHA DIPAK SAHU VS	PREETAM MISHRA VS	BOUDH /239 /2018 DISTRICT & SESSIONS JUDGE,BOUDH(Cuttack) ST/0000020/2019

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CRLMP/16266/2026 CRLMP/722/2026	BANITA SETHI VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// () //
81	D-CRLMP/16163/2026 CRLMP/723/2026	REBATI SAMAL VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	BYREE /164 /2025 () //
82	D-CRLMP/13081/2026 CRLMP/724/2026	PRATIMA NAYAK VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	//0 () //
83	D-CRLREV/16124/2026 CRLREV/403/2026	DR. SANJIB KUMAR KAR VS STATE OF ODISHA(VIG.)	SIDHARTHA DAS VS	SAMBALPUR VIGILANCE /30 /2023 SPL. JUDGE (VIG),BOLANGIR(Balangir) CMC/0000002/2026
84	D-CRLREV/13886/2026 CRLREV/404/2026	SACHIN NAYAK@SACHIN KU NAYAK VS PINKY NAYAK	AMRITA MISHRA VS	//0 DISTRICT & SESSIONS JUDGE,CUTTACK CRA/0000064/2025
85	D-CRLREV/10757/2026 CRLREV/405/2026	SANJAY KUMAR ROUT VS SATYA NARAYAN SAHOO	GOUTAM CHARAN ROUT VS	//0 S.D.J.M.,KHURDA(Khordha) ICC/0000210/2022
86	D-CRP/20470/2026 CRP/32/2026	PRAKASH PANIGRAHI VS BAMANA PANIGRAHI	DEBADATTA MOHANTY VS	// CIVIL JUDGE (SD),PATNAGARH(Balangir) CS/0000137/2024
87	D-FAO/23392/2026 FAO/662/2026	ADWAIT KUMAR SWAIN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0003108/2017
88	D-FAO/23429/2026 FAO/663/2026	BIBEKANANDA DORA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0000300/2017
89	D-FAO/25248/2026 FAO/664/2026	AJAYA KUMAR NAYAK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0000340/2017
90	D-RPFAM/24845/2026 RPFAM/152/2026	ROHIT KUMAR DAS VS SASMITA BEHERA	BIRAJA PRASAD TRIPATHY (SR. ADV.) VS	// JUDGE, FAMILY COURT, SAMBALPUR CRMC/0000002/2025
91	D-RSA/24130/2026	SK.MAJU	AJIT CHANDRA MOHAPATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	RSA/288/2026	VS SK. ROSHAN	VS	DISTRICT & SESSIONS JUDGE,CUTTACK RFA/0000251/2022
92	D-RSA/23992/2026 RSA/289/2026	PRIYADARSINI SAHOO VS NIRADABALA SAMANTA	GAJENDRANATH ROUT VS	// A.D.J.,ATHAGARH(Cuttack) RFA/0000013/2021
93	D-RSA/24293/2026 RSA/290/2026	LOKANATH PRADHAN VS SHISHIR KUMAR PRADHAN	PRAJIT KUMAR PRADHAN VS	// A.D.J.,DEOGARH(Debagarh) RFA/0000002/2023
94	D-RSA/20471/2026 RSA/291/2026	SUBASH CHANDRA PADHY VS D.DEBARAJ PATRO	AMIT PRASAD BOSE VS	// DISTRICT & SESSIONS JUDGE,BERHAM RFA/0000066/2024
95	D-RSA/20509/2026 RSA/292/2026	SUMITRA GADABA @ SUMITRA GODAVA VS PITABAS GADABA @ PITABAS GODAVA	AMIT PRASAD BOSE VS	// AD-HOC ADDL.DIST.JUDGE,JEYPORE(K RFA/0000011/2002
96	D-SAO/12847/2026 SAO/17/2026	SANJAY KUMAR PANDA VS MRUTYUNJAY PANDA	PRASANTA KUMAR SATAPATHY VS	// A.D.J.,BALASORE(Baleshwar) RFA/0000045/2023
97	D-TRP(C)/23070/2026 TRP(C)/162/2026	SANGHAMITRA NAYAK VS CHANDAN KUMAR SAHU	AMLAN SHAKTI PAUL VS	// JUDGE FAMILY COURT,BALASORE(Bal CP/0000054/2026
98	D-WP(C)/25472/2026 WP(C)/17606/2026	SUSHANTA DEHURY VS STATE OF ODISHA	SWAPNIL ROY VS	// () //
99	D-WP(C)/25408/2026 WP(C)/17607/2026	CENTUARY FIBRE PLATES PRIVATE LIMITED, KHURDA VS STATE OF ODISHA	ABHISEK MOHANTY VS	// () //
100	D-WP(C)/25474/2026 WP(C)/17608/2026	SANATAN SINGH RAY VS STATE OF ODISHA	SWAPNIL ROY VS	// () //
101	D-WP(C)/25411/2026 WP(C)/17609/2026	MANTRADA MOHARANA VS STATE OF ODISHA	ABHISEK MOHANTY VS	// () //
102	D-WP(C)/25477/2026 WP(C)/17610/2026	SUSHANTA KUMAR TRIPATHY VS	SWAPNIL ROY VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-WP(C)/25428/2026 WP(C)/17611/2026	STATE OF ODISHA MASHA DIGAL VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// // ()
104	D-WP(C)/24155/2026 WP(C)/17612/2026	SANJEEB KUMAR SAHOO VS CHAIRMAN, GIRD CORPORATION OF ODISHA, LTD.,BHUBANESWAR	RAMA CHANDRA JENA VS	// // ()
105	D-WP(C)/25360/2026 WP(C)/17613/2026	PARAMANANDA SETHI VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// // ()
106	D-WP(C)/25385/2026 WP(C)/17614/2026	RABINDRA DAS VS COLLECTOR, MAYURBHANJ	SURESH KUMAR JENA VS	// // ()
107	D-WP(C)/25486/2026 WP(C)/17615/2026	ANURADHA KAR VS THE EMPLOYEES STATE INSURANCE CORPORATION, BHUBANESWAR	NIRANJAN LENKA VS	// // ()
108	D-WP(C)/25548/2026 WP(C)/17616/2026	BENUDHAR PRADHAN VS STATE OF ODISHA	SWAPNIL ROY VS	// // ()
109	D-WP(C)/25227/2026 WP(C)/17617/2026	PRAGNYA PRASABINI ACHARYA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // ()
110	D-WP(C)/25566/2026 WP(C)/17618/2026	NIRUPAMA NAYAK VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// // ()
111	D-WP(C)/23291/2026 WP(C)/17619/2026	MANORANJAN DEHURI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// // ()
112	D-WP(C)/24005/2026 WP(C)/17620/2026	ARIKHITA BARALA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// // ()
113	D-WP(C)/23955/2026 WP(C)/17621/2026	SUJIT KUMAR ROUT VS STATE TRANSPORT AUTHORITY, CUTTACK, ODISHA	KRUTIBASH MOHAPATRA VS	// // ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-WP(C)/22625/2026 WP(C)/17622/2026	RAJESH KUMAR SINGHA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
115	D-WP(C)/23769/2026 WP(C)/17623/2026	JAYANTI BALA SAMAL VS COLLECTOR, JAJPUR	PRASANTA KUMAR PANDA VS	// 0 //
116	D-WP(C)/24001/2026 WP(C)/17624/2026	MAHANADI COALFIELDS LIMITED, ANGUL VS DIBAKAR PRADHAN	SAKTIDHAR DAS VS	// 0 //
117	D-WP(C)/12125/2026 WP(C)/17625/2026	SECRETARY TO GOVT. MINISTRY OF DEFENCE ACCOUNTS, SOUTH BLOCK, NEW DELHI VS SRIDHAR KUMAR SAHU	DEBAMANANDA PANDA,C.G.C VS	// 0 //
118	D-WP(C)/23547/2026 WP(C)/17626/2026	SNEHASIS MAHARANA VS STATE OF ODISHA	SUBHASISH SATAPATHY VS	// 0 //
119	D-WP(C)/23949/2026 WP(C)/17627/2026	DHABALESWAR MOHANTA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
120	D-WP(C)/24002/2026 WP(C)/17628/2026	MAHANADI COALFIELDS LIMITED, VS BAKULI PRADHAN	SAKTIDHAR DAS VS	// 0 //
121	D-WP(C)/25033/2026 WP(C)/17629/2026	TRILOCHAN DAS VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
122	D-WP(C)/25130/2026 WP(C)/17630/2026	DR.GANESH SWAIN VS STATE OF ODISHA	UPASIKA SAMANTARAY VS	// 0 //
123	D-WP(C)/25245/2026 WP(C)/17631/2026	JAYA KRISHNA PANDA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
124	D-WP(C)/24016/2026 WP(C)/17632/2026	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
125	D-WP(C)/24018/2026	PRAMILA DEI	SADASIVA PATRA (1)	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/17633/2026	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/24835/2026 WP(C)/17634/2026	SATCHIDANANDA DASH VS STATE OF ODISHA	PRAMOD KUMAR MISHRA VS	// 0 //
127	D-WP(C)/24150/2026 WP(C)/17635/2026	ANIL KUMAR JENA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
128	D-WP(C)/25575/2026 WP(C)/17636/2026	PANKAJINI ROUL VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
129	D-WP(C)/25170/2026 WP(C)/17637/2026	SRINIBAS BEHERA VS STATE OF ODISHA	AJIT KUMAR ROY VS	// 0 //
130	D-WP(C)/25496/2026 WP(C)/17638/2026	ASHOK KUMAR ROUSTRAY VS LAND ACQUISITION OFFICER (NH-16) -CUM- COMPETENT AUTHORITY, BHUBANESWAR	ANSHUMAN DAS VS	// 0 //
131	D-WP(C)/25171/2026 WP(C)/17639/2026	DURYODHAN BEHERA VS STATE OF ODISHA	AJIT KUMAR ROY VS	// 0 //
132	D-WP(C)/25465/2026 WP(C)/17640/2026	HIMADRI KUMAR PANDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
133	D-WP(C)/25520/2026 WP(C)/17641/2026	M/S. KRISHNA HOLDINGS, SUNDERGARH VS STATE BANK OF INDIA, SAMBALPUR	SOUMYA RANJAN MOHANTY VS	// 0 //
134	D-WP(C)/25466/2026 WP(C)/17642/2026	NARAYAN CHAMPATI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
135	D-WP(C)/25258/2026 WP(C)/17643/2026	KEFATUN BIBI VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	// 0 //
136	D-WP(C)/25483/2026 WP(C)/17644/2026	YASHODA WOMENS COLLEGE(DEGREE), GANJAM VS	GYANA RANJAN MAHAPATRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/25292/2026 WP(C)/17645/2026	STATE OF ODISHA PRIYAMBADA PANDA VS	PRASANTA KUMAR SATAPATHY VS	// // ()
138	D-WP(C)/25602/2026 WP(C)/17646/2026	STATE OF ODISHA CHANDAN BINDHANI VS	SUKANTA KUMAR MISHRA VS	// // ()
139	D-WP(C)/25438/2026 WP(C)/17647/2026	STATE OF ODISHA PUSPANJALI SWAIN VS	SAMVIT MOHANTY VS	// // ()
140	D-WP(C)/25513/2026 WP(C)/17648/2026	SHOVAN KUMAR SAHOO BIBEKANANDA SAHU VS	SANDIPANI NAYAK VS	// // ()
141	D-WP(C)/25493/2026 WP(C)/17649/2026	STATE OF ODISHA M/S TIMES SECURITY SERVICES, KHORDHA VS	MONALISA DEVI VS	// // ()
142	D-WP(C)/25569/2026 WP(C)/17650/2026	CENTRAL BOARD OF TRUSTEES, NEW DELHI BUBUN SAMAL VS	BHASKAR CHANDRA PANDA VS	// // ()
143	D-WP(C)/25577/2026 WP(C)/17651/2026	STATE OF ODISHA SIDHARTHA SHANKAR DASH VS	SUSHANT KUMAR PRADHAN (3) VS	// // ()
144	D-WP(C)/25627/2026 WP(C)/17652/2026	STATE OF ODISHA TABASSUM JAHAN VS	PRASANTA KUMAR NANDA VS	// // ()
145	D-WP(C)/24645/2026 WP(C)/17653/2026	STATE OF ODISHA ASHOK MOHANTY VS	JINU RANI VS	// // ()
146	D-WP(C)/24499/2026 WP(C)/17654/2026	STATE OF ODISHA PRASANT PRADHAN VS	SAIBRATA RATH VS	// // ()
147	D-WP(C)/24505/2026 WP(C)/17655/2026	STATE OF ODISHA MANAS KUMAR NAYAK VS	SAIBRATA RATH VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/24543/2026 WP(C)/17656/2026	KALUCHARAN NAYAK VS STATE OF ODISHA	PRABHAKAR SABAT VS	// 0 //
149	D-WP(C)/24522/2026 WP(C)/17657/2026	BISHNU CHARAN NAYAK VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
150	D-WP(C)/25519/2026 WP(C)/17658/2026	M/S INFRA ENGINEERS PVT.LTD, CUTTACK VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //
151	D-WP(C)/24650/2026 WP(C)/17659/2026	JHUNU LATA SWAIN VS STATE OF ODISHA	JINU RANI VS	// 0 //
152	D-WP(C)/24647/2026 WP(C)/17660/2026	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	JINU RANI VS	// 0 //
153	D-WP(C)/24055/2026 WP(C)/17661/2026	PUJASHREE BARIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
154	D-WP(C)/24652/2026 WP(C)/17662/2026	LITA RANI SAHOO VS STATE OF ODISHA	PRABHAKAR SABAT VS	// 0 //
155	D-WP(C)/24741/2026 WP(C)/17663/2026	SANTOSH PRADHAN VS STATE OF ODISHA	PRABHAKAR SABAT VS	// 0 //
156	D-WP(C)/24648/2026 WP(C)/17664/2026	BAIDHAR HEMBRAM VS STATE OF ODISHA	PRABHAKAR SABAT VS	// 0 //
157	D-WP(C)/25621/2026 WP(C)/17665/2026	SUVENDU PRADHAN VS UNION OF INDIA	JANAKALYANA MOHANTY VS	// 0 //
158	D-WP(C)/24060/2026 WP(C)/17666/2026	MANORANJAN BEHERA VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //
159	D-WP(C)/24856/2026	LAXMIDHAR SAHOO	PRABHAKAR SABAT	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/17667/2026	VS STATE OF ODISHA	VS	() //
160	D-WP(C)/25606/2026 WP(C)/17668/2026	PRADEEP KUMAR PATEL VS STATE TRANSPORT AUTHORITY ODISHA CUTTACK	JAYDEEP PAL VS	// () //
161	D-ABLAPL/16131/2026 ABLAPL/6371/2026	JAGANNATH KHILLO VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JEYPORE MAHILA /82 /2026 () //
162	D-ABLAPL/16294/2026 ABLAPL/6372/2026	DAMODAR PANIGRAHI VS STATE OF ODISHA	SARBESWAR SAHOO VS	KHAIRA /73 /2026 () //
163	D-ABLAPL/16437/2026 ABLAPL/6373/2026	RUKMANI PANI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SINGLA /181 /2026 () //
164	D-ABLAPL/16483/2026 ABLAPL/6374/2026	RAJESH KUMAR PADHI VS STATE OF ODISHA(VIG.)	BISWAJIT MOHAPATRA VS	CUTTACK VIGILANCE /3 /2026 () //
165	D-ABLAPL/16443/2026 ABLAPL/6375/2026	HRUSHIKESH NAYAK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	CHANDAHANADI /80 /2026 () //
166	D-ABLAPL/16444/2026 ABLAPL/6376/2026	SEKH SAHED VS STATE OF ODISHA (EOW)	BHARAT BHUSAN ROUSTRAY VS	EOW,BHUBANESWAR /8 /2026 () //
167	D-ABLAPL/16296/2026 ABLAPL/6377/2026	PRATAP CHANDRA DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /11 /2026 () //
168	D-ABLAPL/16466/2026 ABLAPL/6378/2026	SASMITA JENA VS STATE OF ODISHA	RAMAKANTA PANDA VS	KANDARPUR /175 /2023 () //
169	D-ABLAPL/15007/2026 ABLAPL/6379/2026	DUSMANTA SAMAL @ BANTA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	KAMAKHYANAGAR /291 /2026 () //
170	D-ABLAPL/16511/2026 ABLAPL/6380/2026	PRAVAKAR @ PRAVASH KAR MOHAPATRA VS	SIDHARTHA DAS VS	RASGOBINDPUR /204 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-ABLAPL/16295/2026 ABLAPL/6381/2026	STATE OF ODISHA SK MOZAHID HOSSAIN QUADRI @ RIKI VS STATE OF ODISHA	BHARAT JALLI VS	// BHADRAK TOWN /342 /2026 ()
172	D-ABLAPL/16300/2026 ABLAPL/6382/2026	STATE OF ODISHA BALARAM DASH VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// DERABIS /120 /2026 ()
173	D-ABLAPL/16297/2026 ABLAPL/6383/2026	STATE OF ODISHA SHRADHANJALI BISOI VS STATE OF ODISHA	BHARAT JALLI VS	// LAXMISAGAR P.S. /197 /2026 ()
174	D-ABLAPL/16299/2026 ABLAPL/6384/2026	STATE OF ODISHA PARTHA PRITAM PRADHAN @ GURU VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// BANKI /81 /2026 ()
175	D-ABLAPL/16144/2026 ABLAPL/6385/2026	STATE OF ODISHA SUREN CHHUALSINGH VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	// BHARATPUR PS /417 /2026 ()
176	D-ABLAPL/16320/2026 ABLAPL/6386/2026	STATE OF ODISHA TUSAR MALLİK @ TUSHAR MALLİK VS STATE OF ODISHA	ARIJEET MISHRA VS	// DASARATHPUR /130 /2026 ()
177	D-ABLAPL/16301/2026 ABLAPL/6387/2026	STATE OF ODISHA SANTOSH BHUTIA @ SANTOSH KUMAR BHUTIA VS STATE OF ODISHA	ARIJEET MISHRA VS	// ANGUL SADAR PS /991 /2022 ()
178	D-ABLAPL/16153/2026 ABLAPL/6388/2026	STATE OF ODISHA BIBHU PRASAD JENA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// KHANDAGIRI P.S. /86 /2017 ()
179	D-ABLAPL/16325/2026 ABLAPL/6389/2026	STATE OF ODISHA PRABODHA PARIDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// EOW,BHUBANESWAR /8 /2026 ()
180	D-ABLAPL/15345/2026 ABLAPL/6390/2026	STATE OF ODISHA GOPAL KRUSHNA NAHAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// DIGAPAHANDI /94 /2026 ()
181	D-ABLAPL/16302/2026 ABLAPL/6391/2026	STATE OF ODISHA SUJA SUTAR @ SAJAN SUTAR VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// MARSHAGHAI /224 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-ABLAPL/16570/2026 ABLAPL/6392/2026	MUKUNDA NAYAK VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	PURI SADAR /162 /2026 () //
183	D-ABLAPL/16330/2026 ABLAPL/6393/2026	ANUJA PRADHAN VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	KIAKATA /67 /2026 () //
184	D-ABLAPL/16223/2026 ABLAPL/6394/2026	HUSEN @ HUSEN KUMAR JENA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KRUSHNA PRASAD /151 /2026 () //
185	D-ABLAPL/14997/2026 ABLAPL/6395/2026	KUNDAN BHAURAO BORKUTE VS STATE OF ODISHA	AJAYA NAYAK VS	KHANDAGIRI P.S. /149 /2026 () //
186	D-ABLAPL/16331/2026 ABLAPL/6396/2026	SANTOSH KUMAR PALTASINGH @ SANTA VS STATE OF ODISHA	HEMANT KU. TRIPATHY VS	INFOCITY PS /424 /2026 () //
187	D-ABLAPL/16538/2026 ABLAPL/6397/2026	ARAKHITA @ ARAKSHITA NAYAK VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	TIRTOL /242 /2026 () //
188	D-ABLAPL/15020/2026 ABLAPL/6398/2026	ASHUTOSH LENKA VS STATE OF ODISHA	AJAYA NAYAK VS	KHANDAGIRI P.S. /149 /2026 () //
189	D-ABLAPL/16304/2026 ABLAPL/6399/2026	SAYAD ALAM ALLI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BALANGA /160 /2026 () //
190	D-ABLAPL/16268/2026 ABLAPL/6400/2026	SIBA PATEL @ SHIBA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BHASMA /175 /2026 () //
191	D-ABLAPL/16343/2026 ABLAPL/6401/2026	SOHAN RAM VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	JUJUMURA /85 /2026 () //
192	D-ABLAPL/16540/2026 ABLAPL/6402/2026	NAGARJUNA SENAPATI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SATYABADI /449 /2025 () //
193	D-ABLAPL/11340/2026	SAMPAD KUMAR SWAIN	SARADA PRASAD DASH	LINGARAJ P.S. /297 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/6403/2026	VS STATE OF ODISHA	VS	() //
194	D-ABLAPL/16350/2026 ABLAPL/6404/2026	ARNAPURNA MAHARANA VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	TIKABALI /116 /2026 () //
195	D-ABLAPL/16293/2026 ABLAPL/6405/2026	SANTOSH DHAL @ SANTOSH KUMAR DHAL VS STATE OF ODISHA	ARIJEET MISHRA VS	JAKHAPURA /98 /2026 () //
196	D-ABLAPL/16545/2026 ABLAPL/6406/2026	SOUMYARANJAN MALIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PATTAMUNDAI MODEL /245 /2022 () //
197	D-ABLAPL/16454/2026 ABLAPL/6407/2026	NILAMBAR HARIJAN VS STATE OF ODISHA	SURYAKANTA DASH VS	PAPADAHANDI /91 /2026 () //
198	D-ABLAPL/16535/2026 ABLAPL/6408/2026	BISHIKESAN MAJHI @ BISHAL @ BISHIKESAN DALA @ MAJHI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KHAPRAKHOL /63 /2012 () //
199	D-ABLAPL/16546/2026 ABLAPL/6409/2026	BABULA DAS VS STATE OF ODISHA	PRADIPTA BEURA VS	TIGIRIA /145 /2026 () //
200	D-ABLAPL/16550/2026 ABLAPL/6410/2026	ALOK KUMAR JENA VS STATE OF ODISHA	BRUNDABAN ROUT VS	LAXMISAGAR P.S. /119 /2022 () //
201	D-ABLAPL/16559/2026 ABLAPL/6411/2026	DASARATHY @ DASARATHI PRADHAN VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	PURI SADAR /325 /2026 () //
202	D-ABLAPL/16548/2026 ABLAPL/6412/2026	BIJAYA KUMAR BISWAL @ BIJAY BISWAL VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	/ /0 () //
203	D-ABLAPL/13707/2026 ABLAPL/6413/2026	HITESH KUMAR AGRAWAL VS STATE OF ODISHA	GOKULANANDA SAHU VS	PADAMPUR /38 /2026 () //
204	D-ABLAPL/16562/2026 ABLAPL/6414/2026	SUMANTA DAS VS	BISWAJIT RANJAN TRIPATHY VS	BOUDH /139 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-ABLAPL/15551/2026 ABLAPL/6415/2026	STATE OF ODISHA SUDHANANDA NAYAK VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// TOMANDO /73 /2026 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000172/2026
206	D-ABLAPL/16597/2026 ABLAPL/6416/2026	SEKH AFJAL @SK. AFJUL KHAN @ SK. AFJAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /73 /2018 () //
207	D-ABLAPL/15746/2026 ABLAPL/6417/2026	AKLESH KUMAR PANDA VS STATE OF ODISHA	RAMAKANTA MISHRA VS	PUINTALA /121 /2026 () //
208	D-ABLAPL/16352/2026 ABLAPL/6418/2026	JANMEJAYA MOHARANA @ JAGAN VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHAIRA /87 /2026 () //
209	D-ABLAPL/16563/2026 ABLAPL/6419/2026	ANURAG @ ANUBHAB NAIK VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /518 /2025 () //
210	D-ABLAPL/15930/2026 ABLAPL/6420/2026	SAMBIT KUMAR JENA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /266 /2026 () //
211	D-ABLAPL/16566/2026 ABLAPL/6421/2026	PADMA LOCHAN SAMAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	BINHARPUR /234 /2026 () //
212	D-ABLAPL/16599/2026 ABLAPL/6422/2026	GOBINDA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /8 /2021 () //
213	D-ABLAPL/16578/2026 ABLAPL/6423/2026	MURALIDHAR MUDULI VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /133 /2026 () //
214	D-ABLAPL/16370/2026 ABLAPL/6424/2026	ASHOK MAHARANA @ MOHARNA VS STATE OF ODISHA	KULDEEP MOHANTY VS	//0 J.M.F.C.,BALASORE(CITY)(Baleshwar) 2(A)CC/0000011/2024
215	D-ABLAPL/16585/2026 ABLAPL/6425/2026	SONEL KUMAR MUDULI VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /133 /2026 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-ABLAPL/16026/2026 ABLAPL/6426/2026	SUSANT@SUSHANT PATRA VS STATE OF ORISSA	ARUN KUMAR BEHERA VS	BHOGRAI /93 /2026 () //
217	D-ABLAPL/16601/2026 ABLAPL/6427/2026	DEBENDRA BEHERA @ DEBANANDA BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /87 /2016 () //
218	D-ABLAPL/15525/2026 ABLAPL/6428/2026	GANDU PRADHAN VS STATE OF ODISHA	DEBASIS SARANGI VS	BEGUNIAPADA /228 /2026 () //
219	D-ABLAPL/16376/2026 ABLAPL/6429/2026	TANMAYA SAHOO VS STATE OF ODISHA	AYESHKANTA TRIPATHY VS	PURUNABAZAR /133 /2026 () //
220	D-ABLAPL/16452/2026 ABLAPL/6430/2026	BADAL HARIJAN VS STATE OF ODISHA	SURYAKANTA DASH VS	PAPADAHANDI /91 /2026 () //
221	D-ABLAPL/15967/2026 ABLAPL/6431/2026	ABINASH NAYAK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /141 /2026 () //
222	D-ABLAPL/16617/2026 ABLAPL/6432/2026	BADAL BARADA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	DHARAKOT PS /170 /2026 () //
223	D-ABLAPL/16458/2026 ABLAPL/6433/2026	ABHINAB MOHANTY VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	TIRTOL /287 /2026 () //
224	D-ABLAPL/16528/2026 ABLAPL/6434/2026	SUNITA BHOLA VS STATE OF ODISHA(VIG.)	DEEPALI MAHAPATRA VS	SAMBALPUR VIGILANCE /3 /2026 () //